## **Regarding MNREGS in Tamil Nadu**

SHRI D. M. KATHIR ANAND (VELLORE): Hon. Chairman Sir, Vanakkam. This is an important issue. This does not only pertain to Tamil Nadu. It is shaking the entire country. I thank you for allowing me to raise about this issue during Zero Hour. All women of Tamil Nadu, after toiling hard since morning till evening, want their wages to be paid under MGREGA - the 100 days employment guarantee Scheme. They want their wages that is their rightful due. As many as 91 lakh people work under this MGREGA Scheme in Tamil Nadu. More than 76 lakhs are women and their families are being benefited by this MGREGA Scheme in Tamil Nadu. Out of which, 29% belong to SC and ST communities. Sir, I request for timely release of the funds under MGREGA to Tamil Nadu. I should say that more than 1 lakh differently-abled persons are also beneficiaries of MGREGA Scheme. Hon. Chairman Sir, as many as Rs. 4000 Crore is the amount pending with the Union Government for release to Tamil Nadu.

**HON. CHAIRPERSON:** Eswarasamy Ji, another Member from your party, is also waiting to speak on this issue.

\*SHRI D.M. KATHIR ANAND: Sir I will conclude. Just give me a minute. We have come here to say our suffering and problems. Please do not interrupt my speech. Please give me a minute. Union Government has not released any payment for the last 5 months under MGREGA to Tamil Nadu. We have worked hard. We toiled hard and have perspired a lot we want the wages that is due to be paid to our people of Tamil Nadu. Is it wrong? Are you deceiving Tamil Nadu?

**HON. CHAIRPERSON:** Thank you. Eswarasamy ji is on the same subject. He is raising the same subject.

You can associate.

**\*SHRI D.M. KATHIR ANAND:** Hon. Minister has replied during Question Hour in this regard.

Sir, I am concluding. Sir I am Concluding. Hon Chief Minister has raised this issue. He has even written letters to you in this regard. Now the Union Minister has given an assurance of providing this pending amount by 1 April 2025. This Government

has not fulfilled any of their assurances in the past. I plead before you that this assurance regarding MGREGA be atleast fulfilled by you. Thank you. ? (*Interruptions*)

**HON. CHAIRPERSON:** Eswarasamy ji, now you can associate. I think so, as Kathir Anand Ji has explained in detail. He has expressed his feeling about MNREGA. You can only associate with him.